

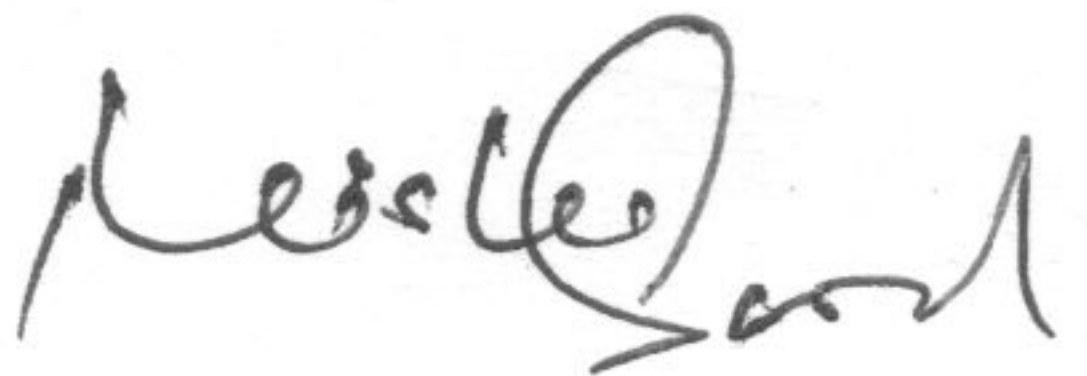


Allahabad Bench

C P No.95(ND)/2016,
CA No. 92/2019ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 20.09.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

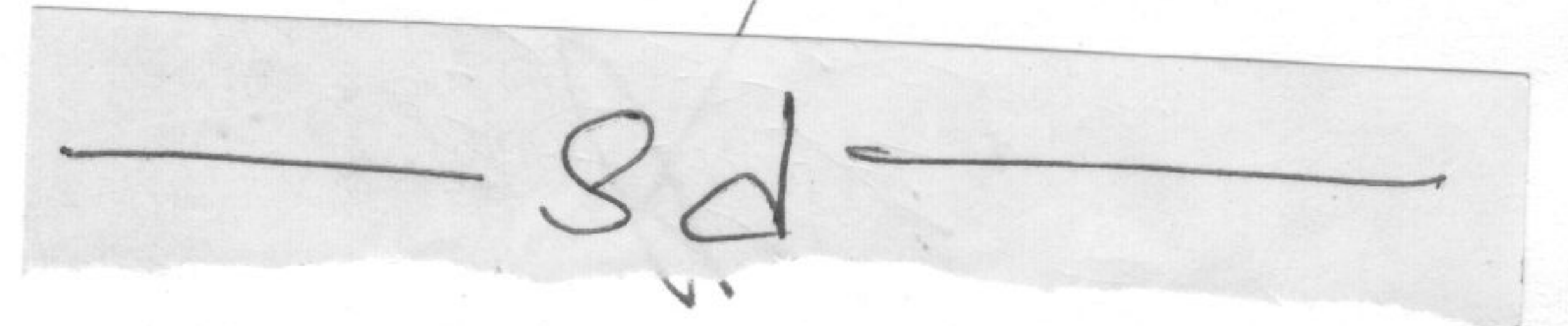
SECTION OF THE COMPANIES ACT: 397/398 of Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mohima Jaiswal	Advocate	Respondent	
2.	Suyash Agarwal	Advocate	Respondent	
3.	RISHI Sood	Advocate	Petitioner	
4.	Ashutosh Gupta	?	?	

Due to paucity of time, matter could not be heard.

List the matter on 21st October, 2019.

Dated: 20.09.2019

A.R.K SINHA
MEMBER (J)